CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 461/TT/2024

Subject: Petition for truing up of Transmission Tariff for 2019-24 and

determination of Transmission Tariff for 2024-29 tariff block for Combined Asset under Augmentation of transformation capacity

in Southern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL).

Respondents: Tamil Nadu Generation and Distribution Corporation Limited

(TANGEDCO) and 13 others.

Petition No. 463/TT/2024

Subject: Petition for truing up of Transmission Tariff for 2019-24 and

determination of Transmission Tariff for 2024-29 tariff block for Combined Asset under Sub-station works associated with additional inter-regional AC link for import of power into Southern Region i.e., Warora- Warangal and Chilakaluripeta-Hyderabad -

Kurnool 765kV Link in Southern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL).

Respondents: Tamil Nadu Generation and Distribution Corporation Limited

(TANGEDCO) and 14 others.

Petition No. 464/TT/2024

Subject: Petition for truing up of Transmission Tariff for 2019-24 and

determination of Transmission Tariff for 2024-29 tariff block for Combined Asset under Common Transmission scheme associated with ISGS projects in Nagapattinam/ Cuddalore area

of Tamil Nadu -Part-A1 (b) in Southern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL).

Respondents: Tamil Nadu Generation and Distribution Corporation Limited

(TANGEDCO) and 14 others.

Petition No. 475/TT/2024

Subject: Petition for truing up of Transmission Tariff for 2019-24 and

determination of Transmission Tariff for 2024-29 tariff block for Combined Asset under System Strengthening-XXI in Southern

Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents: Tamil Nadu Generation and Distribution Corporation Limited

(TANGEDCO) and 13 others.

Petition No. 169/TT/2025

Subject: Petition for truing up of Transmission Tariff for 2019-24 and

determination of Transmission Tariff for 2024-29 tariff block for Tumkur (Pavagada) Pooling station Devanahally (KPTCL) 400kV D/C (Quad) line along with associated bays and equipment's at Tumkur (Pavagada) Pooling station & Devanahally (KPTCL) under Additional ATS for Tumur (Pavagada) under Transmission system for Ultra Mega Solar Power Park at Tumkur (Pavagada),

Karnataka - Phase II (Part B) in Southern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL).

Respondents: Tamil Nadu Generation and Distribution Corporation Limited

(TANGEDCO) and 14 others.

Petition No. 391/TT/2025

Subject: Petition for truing up of Transmission Tariff for 2019-24 and

determination of Transmission Tariff for 2024-29 tariff block for Combined Asset under System Strengthening - XII in Southern

Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL).

Respondents : Tamil Nadu Generation and Distribution Corporation Limited

(TANGEDCO) and 14 others.

Petition No. 328/TT/2025

Subject: Petition for truing up of Transmission Tariff for 2019-24 and

determination of Transmission Tariff for 2024-29 tariff block for Combined asset under Transmission System for Ultra Mega Solar Park in Anantpur District, Andhra Pradesh - Part B (Phase-II) in

Southern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL).

Respondents: Tamil Nadu Generation and Distribution Corporation Limited

(TANGEDCO) and 14 others.

Petition No.205/TT/2025

Subject: Petition for truing up of transmission tariff for 2019-24 and

determination of transmission tariff for 2024-29 tariff block for Transmission Asset: 400/220/33 kV, 500 MVA ICT-4 along with associated bays at Amritsar (PG) Sub-station under Additional 1X500 MVA, 400/220kV (4th) transformer at Amritsar (Balachak)

Sub-station under ISTS.

Petitioner : Power Grid Corporation of India Limited (PGCIL).

Respondents: Uttar Pradesh Power Corporation Limited (UPPCL) and 14

others.

Petition No.381/TT/2025

Subject: Petition for truing up of Transmission tariff for 2019-24 and

determination of transmission tariff for 2024-29 tariff block for combined asset of System Strengthening Scheme- XXIX in the

Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL).

Respondents: Uttar Pradesh Power Corporation Limited (UPPCL) and 14

others.

Petition No.198/TT/2025

Subject: Petition for truing up of transmission tariff for 2019-24 and

determination of transmission tariff for 2024-29 tariff block for Combined Assets under Northern Region System Strengthening

Scheme-XXV.

Petitioner : Power Grid Corporation of India Limited (PGCIL).

Respondents: Uttar Pradesh Power Corporation Limited (UPPCL) and 14

others.

Date of Hearing : 22.04.2025

Coram : Shri Ramesh Babu V., Member.

Shri Harish Dudani, Member,

Parties Present : Shri Sachin Dubey, Advocate, BRPL & BYPL

Shri Mohit Jain, Advocate, BRPL & BYPL

Shri Mohd. Mohsin, PGCIL Shri V.C. Shekhar, PGCIL

Shri Naresh Kumar Angaru, PGCIL

Shri G. Vijay, PGCIL

Shri Vivek Kumar Singh, PGCIL

Shri Nitish Kumar, PGCIL Ms. Ashita Chauhan, PGCIL Shri Ashish Alankar, PGCIL Shri Arjun Malhotra, PGCIL

Record of Proceedings

During the course of the hearing, the representatives for the Petitioners submitted that they had filed all the requisite information along with the Petition and requested the Commission to allow tariff in the above matters.

- 2. None of the Respondents have filed their reply in the above matters despite notice, except Respondent No.2, KSEBL in Petition No. 464/TT2025.
- 3. The learned counsel for Respondent Nos. 9 and 10, i.e., BRPL & BYPL sought time to file reply in Petition No.198/TT/2025.
- 4. Considering the submissions made by the learned counsel and the representatives for the Petitioner, the Commission directed Respondent Nos. 9 and 10, in Petition No.198/TT/2025, to file their replies in the matter within two weeks with an advance copy to the Petitioner who may file its rejoinder, if any, within a week thereafter.
- 5. Subject to above, the Commission reserved the order in the matters.

By order of the Commission

sd/-(T. D. Pant) Joint Chief (Law)